

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION No. 2785

TO BE ANSWERED ON MARCH 13, 2018

AMRUT SCHEME

No. 2785                SHRI MANSUKHBHAI DHANJIBHAI VASAVA:  
                                 SHRI BAHADUR SINGH KOLI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the funds allocated/released and utilized under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme during the last three years, State-wise including Gujarat and Rajasthan;

(b) the details of the works carried out under the scheme, State-wise; and

(c) the details of the sectors for which the said amount has been released and utilized in Gujarat and Rajasthan, sector and city-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING & URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)

(a). The State-wise details of funds released and utilized for implementation of projects under Atal Mission for Rejuvenation &

Urban Transformation (AMRUT) during the last three years is attached at Annexure-I.

(b). The State-wise details of the works carried out under the scheme as furnished by the respective State Governments under AMRUT is attached at Annexure-II.

(c). Under AMRUT, the Government of India envisages for improvement of urban infrastructure in 500 Mission cities selected throughout the country. The thrust areas under the Mission are Water Supply, Sewerage and Septage Management, Storm Water Drainage, Urban Transport (Non-Motorized) and development of parks/ green spaces.

Under AMRUT, selection of individual project, appraisal, approval and implementation is done by the concerned State Government. The Ministry of Housing & Urban Affairs approves the State Annual Action Plans (SAAPs) and releases Central Assistance as per Mission Guidelines. The Central Assistance is not released sector or city-wise, but to the State as a whole.

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Annexure referred in reply to part (a) of Lok Sabha Unstarred Question number 2785 for answer on 13 March, 2018

(Status as on 7 March, 2018)

All amounts in Rupees crore

Sl. No.	Name of State/ Union Territory	Funds released in last three years	Utilization Certificate received
1	Andaman & Nicobar Island	1.46	0.17
2	Andhra Pradesh	544.16	227.18
3	Arunachal Pradesh	16.58	0.25
4	Assam	77.51	0.75
5	Bihar	244.88	73.17
6	Chandigarh	11.07	10.82
7	Chhattisgarh	211.48	50.20
8	Dadra & Nagar Haveli	1.51	0.00
9	Daman & Diu	2.21	0.00
10	Delhi	161.46	0.00
11	Goa	21.16	3.42
12	Gujarat	421.75	0.00
13	Haryana	157.90	38.10
14	Himachal Pradesh	55.31	0.00
15	Jammu & Kashmir	113.07	103.76
16	Jharkhand	121.95	6.20
17	Karnataka	476.95	366.42
18	Kerala	239.64	22.43
19	Lakshadweep	0.75	0.11
20	Madhya Pradesh	540.02	249.45
21	Maharashtra	723.72	10.34
22	Manipur	32.71	8.94
23	Meghalaya	9.80	0.52
24	Mizoram	26.61	25.49
25	Nagaland	14.47	1.78
26	Odisha	403.04	137.28
27	Puducherry	13.86	6.48
28	Punjab	156.62	72.02
29	Rajasthan	331.74	173.84
30	Sikkim	7.62	2.67
31	Tamil Nadu	994.34	282.48
32	Telangana	171.83	2.34
33	Tripura	27.66	4.17
34	Uttar Pradesh	1021.33	15.00
35	Uttarakhand	108.50	23.78
36	West Bengal	400.62	294.61
Total		7865.29	2214.17

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question number 2785 for answer on 13 March, 2018

(Progress as on 7 March, 2018)

All amounts in Rupees crore

Sl. No.	Name of State/ Union Territory	Total allocation for projects (including State share)	Cost of projects under implemen- tation	Estimated cost of projects under tender/ DPR approved	Estimated cost of projects where DPR is under preparation
1	Andaman & Nicobar Island	10.82	1.02	9.80	-
2	Andhra Pradesh	2890.17*	2275.77	949.52	-
3	Arunachal Pradesh	140.25	-	-	140.25
4	Assam	657.14	-	-	657.14
5	Bihar	2469.77	867.51	1281.35	320.91
6	Chandigarh	95.07	35.94	0.45	58.68
7	Chhattisgarh	2192.76	1529.14	406.21	257.41
8	Dadra & Nagar Haveli	10.82	-	3.60	7.22
9	Daman & Diu	18.03	5.75	-	12.28
10	Delhi	802.31	253.02	163.24	386.05
11	Goa	209.18	36.12	68.62	104.44
12	Gujarat	4884.42	2116.69	699.50	2068.23
13	Haryana	2565.74	722.33	585.53	1257.88
14	Himachal Pradesh	304.52	58.24	84.78	161.50
15	Jammu & Kashmir	593.05	415.49	125.33	52.23
16	Jharkhand	1245.74	439.74	436.70	369.30
17	Karnataka	4952.87*	3221.10	1774.12	-
18	Kerala	2359.38	161.61	2073.07	124.70
19	Lakshadweep	3.61	0.60	1.05	1.96
20	Madhya Pradesh	6200.67	5550.66	605.64	44.37
21	Maharashtra	7759.32	4633.90	2427.51	697.91
22	Manipur	180.31*	129.43	82.44	-
23	Meghalaya	80.14	-	-	80.14
24	Mizoram	140.25	56.07	31.17	53.01
25	Nagaland	120.22	27.63	22.45	70.14
26	Odisha	1598.96*	839.66	907.67	-

Sl. No.	Name of State/ Union Territory	Total allocation for projects (including State share)	Cost of projects under implemen- tation	Estimated cost of projects under tender/ DPR approved	Estimated cost of projects where DPR is under preparation
27	Puducherry	64.91	16.07	19.72	29.12
28	Punjab	2766.62	333.55	619.66	1813.41
29	Rajasthan	3223.94	2638.13	507.77	78.04
30	Sikkim	40.06	13.43	13.34	13.29
31	Tamil Nadu	11194.78	3374.08	4300.09	3520.61
32	Telangana	1666.26	1490.64	157.23	18.39
33	Tripura	148.25	-	85.95	62.30
34	Uttar Pradesh	11421.67	1779.81	3696.94	5944.92
35	Uttarakhand	593.02	235.23	166.33	191.46
36	West Bengal	4035.00	2171.51	1150.81	712.68
Total		77640.03	35429.87	23457.59	19309.97

\*- In case, the cost of projects taken by the States is more than the total allocation, the entire excess expenditure will be incurred by the respective States.